GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.3054 TO BE ANSWERED ON 16th MARCH, 2016

COORDINATION COMMITTEE ON MNP

3054. SHRIMATI K. MARAGATHAM:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Cellular Operators Association of India (COAI) has requested the Government to form a committee that can coordinate between private telecom players and public sector companies BSNL and MTNL for conducting network tests in time to facilitate full Mobile Number Portability (MNP);
- (b) if so, the details thereof;
- (c) whether the Government has accepted the demand of the COAI to set up the said committee; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (b) Yes, Madam. The Cellular Operator Association of India (COAI) had requested the Department of Telecommunications to constitute a committee with members from each operator and their associations along with members from Telecom Engineering Centre and Telecom Regulatory Authority of India (TRAI) to work on the project for implementation of the Full Mobile Number Portability in the Country.
- (c) & (d) As such, the demand of COAI was not accepted by the Department of Telecommunications, however, in order to examine the issues involved in implementation of Full MNP as well as to finalize the inter-operator testing plan, the Department of Telecommunications constituted an internal committee which was directed to consult the Telecom Service Providers and their association for this purpose. Further, after due testing of telecom networks, the facility of Full Mobile Number Portability in the Country has already been implemented with effect from 3rd July, 2015.
